

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1108  
TO BE ANSWERED ON 02.03.2016**

**TRANSPORTATION OF COAL IN OPEN WAGONS**

**1108. SHRI PINAKI MISRA:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether Coal is invariably transported in open goods wagons to all parts of the country and if so, the details thereof;**

**(b) whether any loss of coal has been reported on transit or transportation due to utilizing open goods wagons;**

**(c) if so, the quantum of loss of coal so reported during the last three years; and**

**(d) the steps taken by the Railways to check such losses?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) : Coal is predominantly transported in BOXN and BOBR type of open wagons.**

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**(b) to (d) : Details regarding loss of coal due to transit/transportation in open wagons are not maintained by the Zonal Railways. Coal is booked under “Owner’s risk rate”, and, as per section 97 of the Railways Act 1989, Zonal Railways have no liability for any transit loss in open wagons unless it is due to negligence or misconduct on its part or on the part of any of its servants.**

**No compensation has been paid on Indian Railways in the last 3 years on account of transit losses due to transportation of coal in open wagons.**

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